

DIVISION BENCH

ITEM NO.107

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.550/2023 IN CP (IB) No.262/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 1st July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BANK OF INDIA V/S M/S GANGOTRI ENTERPRISES LTD
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Saurabh Paul, Adv.

: For the Applicant

NONE

: For the Res./ RP

ORDER

- 1. Ld. Counsel representing the Applicant is present physically. However, there is a written request circulated on behalf of the Ld. Counsel, Sh. Nilotpal Shyam representing the RP seeking an adjournment.**
- 2. In view of the request made, let the matter be adjourned for 10th July, 2024**

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

1st July, 2024

*Kavya Prakash Srivastava
(Stenographer)*